NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

116. C.A. 545/2022

IN C.P. 1693/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **30.04.2024**

NAME OF THE PARTIES: Aloukik City LLP

V/s.

Aiko Builders Pvt Ltd.

SECTION 241 & 242 OF THE COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List on **25.06.2024.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

//NSW//